[Shri Brij Lal Verma.]

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## Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the Company.
- [Placed in Library. See No. LT-460/77 for (a) and (b)].
- (v) (a) Twenty-ninth Annual Report and Accounts of the National Newsprint and Paper Mills Limited, Nepanagar, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by the Government on the working of the Company.
- [Placed in Library. See No. LT-458/77 for (a) and (b)L
- II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I(i) and (ii) above. [Placed in Library. See No. LT-458/77].

## Notifications under Industries (Development and Regulations) Act, 1951.

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial Development), under sub-section (2) of section 18A of the Industries (Development and Regulations) Act, 1951: —

- (i) Notification S.O. No. 242(E), dated the 18th March, 1977.
- (ii) Notification S.O. No. 311(E), dated the 2nd May, 1977.
- [Placed in Library. See No. LT-462/77 for (1) and (ii)].

## STATEMENT BY MINISTER

## Power Shedding in Delhi

MINISTER OF ENERGY (SHRI P. THE RAMACHANDRAN): Sir, a section of the workers of Badarpur Thermal Power Project went on a lightning strike on the morning of 18th June. As a result, the only machine of 100 MW which was in operation had to be stopped. The demands raised by the workers related to matters pertaining to recognition of the Union, improvement in pay and allowances, regularisation of Muster Roll and work-charged employees and re-instatement of some dismissed employees, etc.

The power requirements of Delhi are met by generation from the stations of Delhi Electric Supply Undertaking supplemented by generation from Badarpur Thermal Power Station. The total stoppage of generation from Badarpur has aggravated the power shortage in Delhi necessitating recourse to loadshedding.

The situation has been generally peaceful and I am glad to inform the House that thanks to the intervention of my colleague Shri Ravindra Varma, Minister for Labour and Parliamentary Affairs, an understanding has been reached between the Management and the workers. The strike has since been called off and steps have been initiated to re-start the unit

SHRI KALYAN ROY (West Bengal): Sir, I want to ask one question,

MR. DEPUTY CHAIRMAN: No question.

SHRI KALYAN ROY: Generally, we ask questions. If you do not allow now, that is something else.

MR. DEPUTY CHAIRMAN: The rules specifically say that no question is to be asked at the time when a statement is made.